

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem

CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :13/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE- MENTION1310-AT 11.00A.M.

46-PRONOUNCEMENT-CODE-DELIVERYJUDGMENT-AT11.05AM

1	SEBI Appeal	801/2021	SVAM SOFTWARE LIMITED AND ORS. Vs. SEBI	Juris Matrix Partners LLP Mansukhlal Hirala and Co.
Sub Matter(Disposed) : Misc. Application/0001383/2021				
Sub Matter(Disposed) : Misc. Application/0000104/2022				

416-ADMISSION-COURTCODE-CIFCOAO-AT11.06AM

2	Misc. Application	808/2022	CIFCO FINANCE LIMITED-DELAY Vs. SEBI	P Krishnan
(Main Matter Number :SEBI Appeal/0000619/2022)				
	SEBI Appeal	619/2022	CIFCO FINANCE LIMITED Vs. SEBI	P Krishnan
Sub Matter : Misc. Application/0000808/2022				

954-ADMISSION-COURTCODE-TRINITYFINAL-AT11.08A.M

3	Misc. Application	936/2022	GIRIJA BANERJEE AND ORS-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000637/2022)				
	SEBI Appeal	637/2022	GIRIJA BANERJEE AND ORS Vs. SEBI	R V Legal
Sub Matter : Misc. Application/0000936/2022				

971-ADMISSION-COURTCODE-ASSUREDRETURN-AT11.10A.M

4	Misc. Application	1006/2022	PROFITMART SECURITIES PRIVATE LIMITED-URGENCY Vs.	Bodhi Legal
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CIVIL CAUSE LIST OF DATE :13/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000670/2022)				
	Misc. Application	1007/2022	PROFITMART SECURITIES PRIVATE LIMITED-STAY Vs. NSEIL	Bodhi Legal
(Main Matter Number :SEBI Appeal/0000670/2022)				
	SEBI Appeal	670/2022	PROFITMART SECURITIES PRIVATE LIMITED Vs. NSEIL	Bodhi Legal
Sub Matter :		Misc. Application/0001006/2022		
Sub Matter :		Misc. Application/0001007/2022		
<u>847-ADMISSION-CODE-SUSPENSIONOFTRADING-11.12AM</u>				
5	Misc. Application	1031/2022	BRIJESH SINGH BHADAURIYA-URGENCY Vs. NSEIL AND ORS	BRIJESH SINGH BHADAURIYA
(Main Matter Number :SEBI Appeal/0000671/2022)				
	Misc. Application	1032/2022	BRIJESH SINGH BHADAURIYA-DELAY Vs. NSEIL AND ORS	BRIJESH SINGH BHADAURIYA
(Main Matter Number :SEBI Appeal/0000671/2022)				
	Misc. Application	1046/2022	BRIJESH SINGH BHADAURIYA-EXEMPTION Vs. NSEIL AND ORS	BRIJESH SINGH BHADAURIYA
(Main Matter Number :SEBI Appeal/0000671/2022)				
	SEBI Appeal	671/2022	BRIJESH SINGH BHADAURIYA Vs. NSEIL AND ORS.	BRIJESH SINGH BHADAURIYA
Sub Matter :		Misc. Application/0001031/2022		
Sub Matter :		Misc. Application/0001032/2022		
Sub Matter :		Misc. Application/0001046/2022		

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CIVIL CAUSE LIST OF DATE :13/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>681-ADMISSION-CODE- RECOVERY-AT11.15AM</u>				
6	Misc. Application	1062/2022	MR. ANKIT GOEL-URGENCY Vs. SEBI	Regstreet Law Advisors
(Main Matter Number :SEBI Appeal/0000672/2022)				
	Misc. Application	1063/2022	MR. ANKIT GOEL-DELAY Vs. SEBI	Regstreet Law Advisors
(Main Matter Number :SEBI Appeal/0000672/2022)				
	SEBI Appeal	672/2022	MR. ANKIT GOEL Vs. SEBI	Regstreet Law Advisors
Sub Matter : Misc. Application/0001062/2022				
Sub Matter : Misc. Application/0001063/2022				

105-PARTHEARD-CODE-REMANDDISGORGEMENT-AT11.20A.M.

7	SEBI Appeal	1/2019	SRSR Holdings Pvt. Ltd. Vs. SEBI	Vikram Nankani,Sr.Adv.i/b M/s. VisheshLawServices Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	2/2019	B. Suryanarayana Raju Vs. SEBI	Kevic Setalvad,Sr.Adv. i/b L.S.ShettyandAssociates Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	3/2019	B. Rama Raju Vs. SEBI	Ashok Gupta,Sr. Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	4/2019	B. Ramalinga Raju Vs. SEBI	Gaurav Joshi,Sr.Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	5/2019	V. Srinivas Vs. SEBI	Chetan Kapadia,Adv. i/b M/s. Vishesha Law Services Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	53/2019	G. Ramakrishna Vs. SEBI	G. Ramakrishna - Appellant in person Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.

Securities Appellate Tribunal

IN THE COURT OF/CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :13/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>652-PARTHEARD-COURTCODE-FURNISHATR-AT12.30PM</u>				
8	IRDA Appeal	1/2022 (/0000)	GO DIGIT GENERAL INSURANCE LIMITED Vs. IRDAI	Shardul Amarchand Mangaldas and Co
Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000002/2022				
Sub Matter : IRDA-MISCAPPLICATION/0000015/2022				
IRDA-MISCAPPLIC 15/2022 ATION				
GO DIGIT GENERAL INSURANCE LIMITED Vs. IRDA				
(Main Matter Number :IRDA Appeal/0000001/2022)				
<u>285-DISPOSAL-CODE-BUYBACKEQUITYSHARES-AT12.45PM</u>				
9	SEBI Appeal	23/2019	M/s Apollo Tyres Ltd. Vs. SEBI	P.N. Modi, Sr. Adv. i/b Shardul AmarchandMangaldas Abhiraj Arora, Adv. i/b ELP
Sub Matter(Disposed) : Misc. Application/0000381/2019				
Sub Matter(Disposed) : Caveat Application/0000001/2019				
Sub Matter(Disposed) : Misc. Application/0000805/2022				
<u>469-DISPOSAL-CODE-REGISTRATIONCANCELLED-AT12.50PM</u>				
10	IRDA Appeal	1/2019	E-Meditek Insurance TPA Ltd. Vs. IRDAI	Chetan Kapadia,Adv. i/b Visesha Law Services Shyam Mehta,Sr. Adv. i/b Bhave and Co.
Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000001/2021				
<u>249-ADMDISPOSAL-COURTCODE-FORBEARANCE-AT12.55PM</u>				
11	IRDA Appeal	8/2020	Future Generali Life Insurance Vs. IRDAI	Somasekhar Sundaresan, Advocate-i/bKhaitan and co. Kevic Setalvad, Senior Advocate- i/b K.AsharandCo.
Sub Matter : IRDA-MISCAPPLICATION/0000013/2020				
Sub Matter : IRDA-MISCAPPLICATION/0000014/2021				

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CIVIL CAUSE LIST OF DATE :13/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	IRDA-MISCAPPLICATION	13/2020	Future Generali Life Insurance Co. Ltd. Vs. IRDA	Khaitan and Co K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000008/2020)				
	IRDA-MISCAPPLICATION	14/2021	Future Generali India Life Insurance Company Ltd Vs. IRDA	Khaitan and Co K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000008/2020)				
<u>543-DISPOSAL-COURTCODE-DEEMEDPUBLICISSUE-1.00PM</u>				
12	Misc. Application	841/2021	Aakruti Nirmiti Ltd and Ors-Delay Vs. SEBI	S .K.JAIN and CO.
(Main Matter Number :SEBI Appeal/0000608/2021)				
	SEBI Appeal	608/2021	Aakruti Nirmiti Ltd and Ors Vs. SEBI	S .K.JAIN and CO.
Sub Matter :		Misc. Application/0000841/2021		
Sub Matter :		Misc. Application/0000737/2022		
Sub Matter :		Misc. Application/0000949/2022		
	SEBI Appeal	693/2021	Mr. Vinesh S. Patel HUF and Others Vs. SEBI	Dr. S. K. JAIN, P.C.S.
Sub Matter(Disposed) :		Misc. Application/0001183/2021		
	SEBI Appeal	684/2021	Vinesh S. Patel and Anr. Vs. SEBI	Dr. S.K.Jain, PCS
	Misc. Application	737/2022	AKRUTI NIRMITI LIMITED AND ORS.-INTERIM RELIEF A-5 Vs. SEBI	S. K. Jain and Co.
(Main Matter Number :SEBI Appeal/0000608/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	949/2022	Aakruti Nirmiti Ltd Vs. SEBI	S. K. Jain and Co.
(Main Matter Number :SEBI Appeal/0000608/2021)				
<u>670-DISPOSAL-COURTCODE-LICENSERENEWAL-AT1.02P.M.</u>				
13	IRDA Appeal	2/2022	FRANCIS V.V Vs. IRDA AND ANR.	Francis V.V
Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000003/2022				
<u>734-ADMDISPOSAL-COURTCODE-LODRARSS-AT1.05P.M.</u>				
14	SEBI Appeal	120/2022	Subash Agarwal and Ors. Vs. SEBI	M AND M Legal Ventures Advocates and Solicitors
Sub Matter(Disposed) : Misc. Application/0000128/2022				
Sub Matter(Disposed) : Misc. Application/0000129/2022				
Sub Matter(Disposed) : Misc. Application/0000216/2022				
	SEBI Appeal	121/2022 (/0000)	SWARUP CHANDRA PARIJA and Ors. Vs. SEBI	M AND M Legal Ventures Advocates and Solicitors
Sub Matter(Disposed) : Misc. Application/0000110/2022				
Sub Matter(Disposed) : Misc. Application/0000111/2022				
Sub Matter(Disposed) : Misc. Application/0000217/2022				
<u>763-DISPOSALCOURTCODE-MPSGDR-AT1.07P</u>				
15	SEBI Appeal	159/2022	MPS INFOTECHNICS LTD AND ANR. Vs. SEBI	Prakash Choradia AGM - Legal
Sub Matter : Misc. Application/0000985/2021				
Sub Matter : Misc. Application/0000639/2022				
	SEBI Appeal	160/2022	Karun Jain Vs. SEBI	NVB and Associates
Sub Matter : Misc. Application/0001140/2021				
Sub Matter : Misc. Application/0000641/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	161/2022	MPS Infotecnics Ltd Vs. SEBI	NVB and Associates
Sub Matter :		Misc. Application/0001163/2021		
Sub Matter :		Misc. Application/0000640/2022		
	SEBI Appeal	162/2022	KARUN JAIN Vs. SEBI	NVB and Associates
Sub Matter :		Misc. Application/0001238/2021		
	SEBI Appeal	163/2022	Peeyush Kumar Agarwal Vs. SEBI	NVB and Associates
Sub Matter :		Misc. Application/0001428/2021		
Sub Matter(Disposed) :		Misc. Application/0000633/2022		
	Misc. Application	641/2022	SEBI-DELAY IN REPLY Vs. KARUN JAIN	K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000160/2022)				
	Misc. Application	639/2022	SEBI-DELAY IN REPLY Vs. MPS INFOTECNICS LTD AND ANR	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000159/2022)				
	Misc. Application	640/2022	SEBI-DELAY IN REPLY Vs. MPS INFOTECNICS LTD	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000161/2022)				
<u>781-DISPOSAL-COURTCODE-AMRAPALIINSPECTION-1.10PM</u>				
16	SEBI Appeal	186/2022	SANJEEVA KUMAR SINHA Vs. SEBI	Joby Mathew and Associates Advocates
Sub Matter(Disposed) :		Misc. Application/0000306/2022		
Sub Matter(Disposed) :		Misc. Application/0000307/2022		
Sub Matter :		Misc. Application/0000717/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	717/2022	SEBI-DELAY IN REPLY Vs. SANJEEV KUMAR SINHA (Main Matter Number :SEBI Appeal/0000186/2022)	VIDHI PARTNERS
	Misc. Application	792/2022	VANDANA SINHA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000611/2022)	Adv.Ramesh Singh Gogawat
	Misc. Application	793/2022	VANDANA SINHA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000611/2022)	Adv.Ramesh Singh Gogawat
	Misc. Application	795/2022	AMITA SINHA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000612/2022)	JURIS LINK Advocates
	Misc. Application	796/2022	AMITA SINHA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000612/2022)	JURIS LINK Advocates
	Misc. Application	1057/2022	AMRAPALIAADYATRADING ANDINVESTMENTPVLTDAN DORS-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000613/2022)	Joby Mathew and Associates
	SEBI Appeal	611/2022	VANDANA SINHA Vs. SEBI Sub Matter : Misc. Application/0000792/2022 Sub Matter : Misc. Application/0000793/2022	Adv.Ramesh Singh Gogawat
	SEBI Appeal	612/2022	AMITA SINHA Vs. SEBI Sub Matter : Misc. Application/0000795/2022 Sub Matter : Misc. Application/0000796/2022	JURIS LINK Advocates

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	613/2022	AMRAPALI AADYA TRADING AND INVESTMENT PVT LTD AND DORS Vs. SEBI	Joby Mathew and Associates
Sub Matter :		Misc. Application/0001057/2022		

812-DISPOSAL-COURTCODE-NONCOMPLIANCE-AT1.12 PM

17	SEBI Appeal	236/2022	Mr. Ashok Rajani Promoter of Seya Industries Ltd. Vs. NSEIL	Alliance Law
Sub Matter(Disposed) :		Misc. Application/0000391/2022		
Sub Matter :		Misc. Application/0000392/2022		
Sub Matter :		Misc. Application/0000393/2022		

	Misc. Application	392/2022	Mr. Ashok Rajani Promoter of Seya Ind.Ltd.-STAY Vs. NSEIL	Alliance Law
(Main Matter Number :SEBI Appeal/0000236/2022)				

	Misc. Application	393/2022	Mr. Ashok Rajani Promoter of Seya Ind.Ltd.-COD Vs. NSEIL	Alliance Law
(Main Matter Number :SEBI Appeal/0000236/2022)				

	SEBI Appeal	370/2022	Ashok Rajani, Promoter of Seya Industries Ltd. Vs. NSEIL	ALLIANCE LAW
Sub Matter(Disposed) :		Misc. Application/0000649/2022		

810-DISPOSAL-CODE-INVESTMENTADVISER-AT1.15PM

18	SEBI Appeal	234/2022	CASH COW BROKING AND ADVISORY SOLUTIONS AND ORS Vs. SEBI	Gaurav Bandi and Associates
Sub Matter(Disposed) :		Misc. Application/0000390/2022		
Sub Matter(Disposed) :		Misc. Application/0000560/2022		
Sub Matter(Disposed) :		Misc. Application/0000661/2022		

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 CIVIL CAUSE LIST OF DATE :13/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>842-DISPOSAL-COURTCODE-SUNTECKSCRIP-AT1.17 PM</u>				
19	SEBI Appeal	302/2022	Mr. Chiranjilal Jayaram Vyas Vs. SEBI	Mindspright Legal
	Sub Matter :	Misc. Application/0000818/2022		
	Sub Matter :	Misc. Application/0001078/2022		
	SEBI Appeal	303/2022	Mr. Deendayal Bohara Vs. SEBI	Mindspright Legal
	Sub Matter :	Misc. Application/0001079/2022		
	SEBI Appeal	304/2022	Mr. Kishore Bhikaji Giri Vs. SEBI	Mindspright Legal
	Sub Matter :	Misc. Application/0001080/2022		
	SEBI Appeal	305/2022	Mr. Kishorilal Amrutlal Bissa Vs. SEBI	Mindspright Legal
	Sub Matter :	Misc. Application/0001081/2022		
	SEBI Appeal	306/2022	Mr. Namdeo H. More Vs. SEBI	Mindspright Legal
	Sub Matter :	Misc. Application/0001082/2022		
	Misc. Application	818/2022	CHIRANJILAL JAYARAM VYAS -DELAY Vs. SEBI	Mindspright Legal
	(Main Matter Number :SEBI Appeal/0000302/2022)			
	Misc. Application	1078/2022	CHIRANJILAL JAYARAM VYAS -Delay in filing rejoinder Vs. SEBI	Mindspright Legal
	(Main Matter Number :SEBI Appeal/0000302/2022)			
	Misc. Application	1079/2022	Mr. Deendayal Bohara-Delay in filing rejoinder Vs. SEBI	Mindspright Legal
	(Main Matter Number :SEBI Appeal/0000303/2022)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1080/2022	Mr. Kishore Bhikaji Giri-Delay in filing rejoinder Vs. SEBI (Main Matter Number :SEBI Appeal/0000304/2022)	Mindspright Legal
	Misc. Application	1081/2022	Mr. Kishorilal Amrutlal Bissa-Delay rejoinder Vs. SEBI (Main Matter Number :SEBI Appeal/0000305/2022)	Mindspright Legal
	Misc. Application	1082/2022	Mr. Namdeo H. More-Delay in filing rejoinder Vs. SEBI (Main Matter Number :SEBI Appeal/0000306/2022)	Mindspright Legal
<u>894-DISPOSAL-COURTCODE-WINSOMEGDR-AT1.20 PM</u>				
20	SEBI Appeal	404/2022	JMD Ventures Ltd. and Ors. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000681/2022 Sub Matter(Disposed) : Misc. Application/0000682/2022 Sub Matter : Misc. Application/0000957/2022	Vis Legis Law Practice, Advocates
	SEBI Appeal	553/2022	Mr. Pravin Sawant Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000982/2022	Vis Legis Law Practice
	SEBI Appeal	572/2022	KAILASH PRASAD PUROHIT Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000814/2022	Vis Legis Law Practice, Advocates
	Misc. Application	957/2022	EXTENTION OF TIME REPLY Vs. JMD Ventures Ltd. and Ors. (Main Matter Number :SEBI Appeal/0000404/2022)	ELP Vis Legis Law Practice, Advocates